

**SHRI JAGANNATH PATTNAIK**  
(Kalabandi) : Sir, in Langigarh block in Kalabandi District, hundreds of people including children have died.

*(Interruptions)*

[*Translation*]

**MR. SPEAKER** : You may give me in writing. Only then I will think over that. Otherwise I will not do anything.

*(Interruptions)*

[*English*]

**MR. SPEAKER** : Mr. hon. Member, you can give it to me in writing. I will look into it.

*(Interruptions)*

**SHRI JAGANNATH PATTNAIK** : Sir, hundreds of children have died.

*(Interruptions)*

**MR. SPEAKER** : Even if it is one child, it is a child. You give it to me in writing. Under some rule, you give it to me in writing.

[*Translation*]

**SHRI RAM NAGINA MISHRA**  
(Salempur) : Mr. Speaker, Sir, kindly listen to us once. Our submission is that Holi is on 16th. All the hon. Members will be leaving for their homes. It will be very difficult to come on 17th. I, therefore, request that 17th should be declared as a holiday. Otherwise, all will be facing this difficulty.

[*English*]

**MR. SPEAKER** : I follow the House. I am its servant, not its master.

*(Interruptions)*

[*Translation*]

**SHRI RAM NAGINA MISHRA** : Everyone is of this opinion.

*(Interruptions)*

**MR. SPEAKER** : You may come to me tomorrow after consulting others and tell me the decision.

12.05 hrs.

## PAPERS LAID ON THE TABLE

[*English*]

**Annual Report and Review on the working of the National Institute for the Mentally Handicapped, Secunderabad for 1985-86 and Statement for delay in laying these papers**

**THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI)** : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Mentally Handicapped, Secunderabad, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for the Mentally Handicapped, Secunderabad, for the year 1985-86.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[*Placed in Library. See No. LT-3913/87*]

**Annual Reports and Reviews on the working of Seamen's Provident Fund Organisation, Bombay for 1985-86, Madras Port Trust for 1985-86, Tuticorin Port Trust for 1985-86, Kandla Port Trust for 1985-86 etc.**

**THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT)** : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Seamen's Provident Fund Organisation, Bombay, for the year 1985-86 on the working of the Seamen's Pro-

- vident Fund Scheme, 1966 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Seamen's Provident Fund Organisation, Bombay, for the year 1985-86.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.  
[Placed in Library. See No. LT-3921/87]
- (3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Madras Port Trust for the year 1985-86.  
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Madras Port Trust for the year 1985-86.  
[Placed in Library. See No. LT-3922/87]
- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Tuticorin Port Trust for the year 1985-86.  
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Tuticorin Port Trust for the year 1985-86.  
[Placed in Library. See No. LT-3923/87]
- (5) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port Trust for the year 1985-86.  
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Kandla Port Trust for the year 1985-86.  
[Placed in Library. See No. LT-3924/87]
- (6) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatnam Port Trust for the year 1985-86.  
(ii) A copy of the Review (Hindi and English version) by the Government on the working of the Visakhapatnam Port Trust for the year 1985-86.  
[Placed in Library. See No. LT-3925/87]
- (7) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Nhava-Sheva Port Trust for the year 1985-86.  
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Nhava-Sheva Port Trust for the year 1985-86.  
[Placed in Library. See No. LT-3926/87]
- (8) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Calcutta Port Trust for the year 1985-86.  
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Calcutta Port Trust for the year 1985-86.  
[Placed in Library. See No. LT-3927/87]
- (9) (i) A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Trust for the year 1985-86.  
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the New Mangalore Port Trust for the year 1985-86.  
[Placed in Library. See No. LT-3928/87]
- (10) (i) A copy of the Annual Administration Report (Hindi

- and English versions) of the Mormugao Port Trust for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mormugao Port Trust for the year 1985-86.  
[Placed in Library. See No. LT-3929/87]
- (11) (i) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trust Act, 1963 :
- (a) (i) Annual Accounts of the Mormugao Port Trust for the year 1985-86 and the Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Mormugao Port Trust for the year 1985-86.  
[Placed in Library. See No. LT-3930/87]
- (b) (i) Annual Accounts of the New Mangalore Port Trust for the year 1985-86 and the Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the New Mangalore Port Trust for the year 1985-86.  
[Placed in Library. See No. LT-3931/87]
- (c) (i) Annual Accounts of the Nhava Sheva Port Trust for the year 1985-86 and the Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Nhava Sheva Port Trust for the year 1985-86.  
[Placed in Library. See No. LT-3932/87]
- (d) (i) Annual Accounts of the Calcutta Port Trust for the year 1985-86 and the Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Calcutta Port Trust for the year 1985-86.  
[Placed in Library. See No. LT-3933/87]

**General Insurance (Rationalisation of Pay Scales and other conditions of Service of Development Staff) Amendment Scheme, 1987**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : On behalf of Shri Janardhana Poojary, I beg to lay on the Table a copy of the General Insurance (Rationalisation of Pay Scales and other Conditions of Service of Development Staff) Amendment Scheme, 1987 (Hindi and English versions) published in Notification No. S O. 80 (E) in Gazette of India dated the 13th February, 1987 issued under Section 17A of the General Insurance Business (Nationalisation) Act, 1972.

[Placed in Library. See No. LT-3914/87]

**Notifications under the University Grants Commission Act 1956, Annual Report, Annual Accounts and Review on the working of the Central Institute of Higher Tibetan Studies, Sarnath, Varanasi for 1984-85 etc etc.**

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English

versions) under section 28 of the University Grants Commission Act, 1956 :

- (i) Notification No. F. 1-117/83 (CPP) published in Gazette of India dated the 14th June, 1986 making certain amendments to the University Grants Commission (the minimum standards of instructions for the grant of the first degree through formal education in the faculties of Arts, Humanities, Fine Arts, Music, Social Sciences, Commerce and Sciences) Regulations, 1985.
- (ii) Notification No. F. 1-117/83 (CPP) published in Gazette of India dated the 14th June, 1986 making certain amendments to the University Grants Commission (the minimum standards of instruction for the grant of first degree through non-formal/distance education in the faculties of Arts, Humanities, Fine Arts, Music, Social Sciences, Commerce, and Sciences) Regulations, 1985.  
[Placed in]Library See No. LT-3934/87]
- (2) (i) A copy of Annual Report (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Sarnath, Varanasi, for the year 1984-85.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Sarnath, Varanasi, for the year 1984-85 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Institute of Higher Tibetan Studies, Sarnath, Varanasi, for the year 1984-85.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.  
[Placed in Library. See No. LT-3935/87]
- (4) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1985-86 together with Audit Report thereon.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.  
[Placed in Library. See No. LT-3936/87]
- (6) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 1985-86 together with Audit Report thereon under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.  
[Placed in Library. See No. LT-3937/87]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Delhi for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Delhi, for the year 1985-86.
- (9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.  
[Placed in Library. See No. LT-3938/87]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Calcutta, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the (Hindi and English versions) by the Government on the working of the Indian Museum, Calcutta for the year 1985-86.
- (11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.  
[Placed in Library. See No. LT-3939/87]
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 1985-86
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Madras, for the year 1985-86.
- (13) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.  
[Placed in Library. See No. LT-3940/87]
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Bombay, for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Bombay, for the year 1985-86.
- (15) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.  
[Placed in Library. See No. LT-3941/87]
- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Kharagpur, for the year 1985-86.  
[Placed in Library. See No. LT-3942/87]
- (17) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 1985-86 together with Audit Report thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961.  
[Placed in Library. See No. LT-3943/87]
- (18) A copy of the Annual Accounts (Hindi and English versions) of the Karnataka Regional Engineering College, Surathkal, for the year 1985-86 together with Audit Report thereon.  
[Placed in Library. See No. LT-3944/87]
- (19) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Silchar, for the year 1985-86 together with Audit Report thereon.  
[Placed in Library. See No. LT-3945/87]
- (20) A copy of the Annual Accounts (Hindi and English versions) of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1985-86 together with Audit Report thereon.  
[Placed in Library. See No. LT-3946/87]
- (21) A copy of the Annual Accounts (Hindi and English versions) of

the Regional Institute of Technology, Jamshedpur, for the year 1985-86 together with Audit Report thereon.

[Placed in Library. See No. LT-3947/87]

- (22) A copy of the Annual Accounts (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1985-86 together with Audit Report thereon.

[Placed in Library. See No. LT-3948/87]

- (23) A copy of the Annual Accounts (Hindi and English versions) of the Maulana Azad Colleges of Technology, Bhopal, for the year 1985-86 together with Audit Report thereon.

[Placed in Library. See No. LT-3949/87]

- (24) A copy of the Annual Accounts (Hindi and English versions) of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1985-86 together with Audit Report thereon.

[Placed in Library. See No. LT-3950/87]

- (25) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Bangalore, for the year 1985-86.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Bangalore, for the year 1985-86

- (26) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

[Placed in Library. See No. LT-3951/87]

- (27) A statement, (Hindi and English versions) explaining the reasons

for not laying the Audited Accounts of the Malaviya Regional Engineering College, Jaipur and Regional Engineering College, Srinagar for the year 1985-86 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT-3952/87]

Annual Reports and Reviews on the working of the Sree Chitra Tirunal Institute for Medical Sciences and Technology Trivandrum for 1985-86, the National Institute of Immunology, New Delhi for 1985-86, the Indian Academy of Sciences, Bangalore for 1985-86 etc. etc.

THE MINISTER OF STATE IN THE  
MINISTRY OF PARLIAMENTARY  
AFFAIRS (SHRIMATI SHEILA  
DIKSHIT) : On behalf of Shri K. R.  
Narayanan, I beg to lay on the table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, for the year 1985-86 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, for the year 1985-86.

[Placed in Library. See No. LT-3915/87]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology, New Delhi, for the year 1985-86 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute of Immunology



- nology New Delhi, for the year 1985-86.  
[Placed in Library. See No. LT-3916/87]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Science Congress Association, Calcutta, for the year 1985-86 along with Audited Accounts.  
(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Science Congress Association, for the year 1985-86.  
[Placed in Library. See No. LT-3917/87]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Sciences, Bangalore, for the year 1985-86 along with Audited Accounts.  
(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Academy of Sciences, Bangalore, for the year 1985-86.  
[Placed in Library. See No. LT-3918/87]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Calcutta, for the year 1985-86 along with Audited Accounts.  
(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Bose Institute, Calcutta, for the year 1985-86.  
[Placed in Library. See No. LT-3919/87]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Raman Research Institute, Bangalore, for the year 1985-86 along with Audited Accounts.  
(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Raman Research Institute, Bangalore, for the year 1985-86.  
[Placed in Library. See No. LT-3920/87]
- Annual Accounts of the National Institute of Ayurveda, Jaipur for 1985-86 and statement for delay in laying these papers, Annual Report and Review on the working of the Central Council for Research in Unani Medicine, New Delhi for 1985-86 and Statement for delay in laying these papers
- THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : I beg to lay on the Table—
- (1) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 1985-86 together with Audit Report thereon.  
(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above  
[Placed in Library. See No. LT-3953/87]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Unani Medicine, New Delhi, for the year 1985-86 along with Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Unani Medicine, New Delhi, for the year 1985-86.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-3954,87]

12.06 hrs.

### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

#### Thirtieth Report

SHRI M. THAMBI DURAI (Dharmapuri): I beg to present the Thirtieth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

### ESTIMATES COMMITTEE

[English]

#### Thirty-eighth Report

SHRIMATI CHANDRA TRIPATHI (Chandauli): I beg to present the Thirty-eighth Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in their Thirty-first Report on the Ministry of Law and Justice (Department of Justice)—Pendency of cases in Supreme Court and High Courts.

12.07 hrs.

### BUSINESS ADVISORY COMMITTEE

[English]

#### Thirty-fifth Report

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): I beg to move:

"That this House do agree with the Thirty-fifth Report of the Business Advisory Committee presented to the House on the 10th March, 1987."

MR. SPEAKER: The question is:

"That this House do agree with the Thirty-fifth Report of the Business Advisory Committee presented to the House on the 10th March, 1987."

The motion was adopted.

12.08 hrs.

### MATTERS UNDER RULE 377

[Translation]

- (i) Need to send a study team to assess the damage caused due to hail-storm in Gwalior-Chambal division and to provide financial assistance therefor.

SHRI KRISHNA SINGH (Bhind): I want to draw the attention of the Government to the following matter of Urgent Public Importance under Rule 377:

40 out of 45 districts of Madhya Pradesh are facing severe famine conditions. The condition of the people in these areas has become very miserable. The crops have been affected, fodder for the cattle and drinking water is not available.

In Gwalior, Shivpuri-Datia and Bind area of the Gwalior-Chambal division, severe hailstorms occurred between 22nd February and 27th February. About 56 villages of Datia district were badly affected as a result of it. The crops were damaged. The people are crying for protection.

I would humbly request the Government to send immediately a study team there which may conduct a survey and present its report to the Centre regarding the actual loss incurred and the extent of famine. The Centre should give *ad hoc* financial assistance to the State Government so that the people could be protected from this natural calamity.

I would also request the Central Government that work regarding supply of drinking water should be started before it is too late as otherwise the situation might become serious next summer.